

PATNA HIGH COURT, PATNA

TENDER NOTICE

Tender in sealed cover for Annual Maintenance of Generator sets of Kirloskar of 40 KVA and 25 KVA, installed at District Civil Courts Campus in Araria / Banka / Bhagalpur/ Kishanganj /Lakhisarai / Sheikhpura /Munger/ Jamui/ Begusarai/Katihar/ Purnea/ Nawadah/ Nalanda at Biharsharif/ Muzaffarpur/ Sitamarhi/ Sheohar/ East champaran at Motihari/ West Champaran at Bettiah/ Gopalganj/ Siwan / Saran at Chapra/ Vaishali at Hajipur/ Aurangabad / Bhojpur at Ara / Buxar / Darbhanga / Gaya / Jehanabad / Kaimur at Bhabhua / Khagaria / Madhepura / Madhubani / Patna / Rohtas at Sasaram / Saharsa / Samastipur / Supaul Judgeships and its Sub-divisional Civil Courts campus for proper functioning of Court's work, is invited for the period from 01.04.2020 to 31.03.2021.

Interested organizations / parties are requested to submit their quotation showing Service Charges and price list of Consumable items for single (per Gen. set) Generator set for the aforesaid period of one year with enclosing a certificate of experience of servicing of Kirloskar Generator sets latest by 16th March, 2020 during office hour before Learned Registrar Administration in Hon'ble Patna High Court. Tender received after stipulated time/date shall not be entertained.

Hon'ble Patna High Court reserves the right at its discretion to allot the maintenance work.

By Order

Neel
25/02/2020

Registrar General